

*Wednesday,  
10th August, 1887*

**ABSTRACT OF THE PROCEEDINGS**

**OF THE**

**Council of the Governor General of India,**

**LAWS AND REGULATIONS**

**Vol. XXVI**

**Jan.-Dec., 1887**

ABSTRACT OF THE PROCEEDINGS

OF

THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

VOLUME XXVI



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1888.

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the  
provisions of the Act of Parliament 24 & 25 Vic., cap. 67.*

The Council met at Viceregal Lodge, Simla, on Wednesday, the 10th August,  
1887.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.P., G.C.B.,  
G.C.M.G., G.M.S.I., G.M.I.E., P.C., *presiding.*

His Excellency the Commander-in-Chief, Bart., R.A., V.C., G.C.B., G.C.I.E.

The Hon'ble Sir T. C. Hope, K.C.S.I., C.I.E.

The Hon'ble Lieutenant-General G. T. Chesney, R.E., C.B., C.S.I., C.I.E.

The Hon'ble A. R. Scoble, Q.C.

The Hon'ble J. B. Peile, M.A., C.S.I.

The Hon'ble J. Westland.

The Hon'ble J. W. Quinton, C.S.I.

The Hon'ble Nawáb Nawazish Ali Khan, C.I.E.

INDIAN PORTS ACT, 1875, AMENDMENT BILL.

The Hon'ble MR. SCOBLE moved that the Hon'ble Mr. Westland be substituted for the Hon'ble Sir Auckland Colvin as a member of the Select Committee on the Bill to amend the Indian Ports Act, 1875.

The Motion was put and agreed to.

INDIAN STAMP ACT, 1879, AMENDMENT BILL.

The Hon'ble MR. SCOBLE also moved that the Hon'ble Mr. Westland be substituted for the Hon'ble Sir Auckland Colvin as a member of the Select Committee on the Bill to amend the Indian Stamp Act, 1879.

The Motion was put and agreed to.

[*Mr. Quinton.*] [10TH AUGUST, 1887.]

## ALLAHABAD UNIVERSITY BILL.

The Hon'ble MR. QUINTON moved that the Hon'ble Mr. Westland be substituted for the Hon'ble Sir Auckland Colvin as a member of the Select Committee on the Bill to establish a University at Allahabad.

The Motion was put and agreed to.

The Council adjourned to Wednesday, the 24th August, 1887.

SIMLA;  
The 11th August, 1887. }

S. HARVEY JAMES,  
*Offg. Secretary to the Govt. of India,*  
*Legislative Department.*